

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH : NEW DELHI.

(X)

GA.998/92

DATE OF DECISION .. 12.8.92

DR.D.N.Sharma

Applicant.

Sh.V.S.R.Krishna

Counsel for the applicant.

V/s

U.O.I. & Others.

Respondents.

Sh.Mukul Chawan

Counsel for the respondents.

CURAM

The Hon'ble Mr.Justice Ram Pal Singh, Vice Chairman(3)

The Hon'ble Mr.I.P.Gupta, Member(2)

ORDER/ORAL

Learner counsel for the respondent was given last opportunity for filing counter. In the absence of the counsel for the respondents, we have heard the learned counsel for the applicant finally, ex-parte.

In this application, the applicant has been serving against the post of Chemical Examiner in the Delhi Administration, since 1975. This is an isolated post and applicant has no promotional avenues. The relief sought is that he either be given in situ promotion to the next higher grade or some promotional post should be created for him. In Raghunath Prasad Singh V/s Secretary, Home (Police) Department, Government of Bihar, AIR 1988 1833 at 1034, the Hon'ble Supreme Court has observed "the reasonable promotional avenues should be available in every wing of public service which generates efficiency in service and fosters the appropriate attitude to grow for achieving excellence in service". In the absence of any promotional prospects, the employee is bound to degenerate and stagnation kills the will to serve properly. Respondents are, therefore, directed to consider, as early as possible, preferably within a

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period of 4-months ~~to~~ ^{ing} create promotional avenues for the applicant or alternatively ~~to~~ ^{giving} him in situ promotion to the next higher grade in his present post.

With the above observations and direction, this UA is disposed of at the admission stage itself. Respondents have forfeited their right to file counter. Since none was present for the respondents even today, the case was heard ex-parte.

I. P. Gupta
(I.P. GUPTA)
MEMBER (A)

Ram Pal Singh
(RAM PAL SINGH)
VICE CHAIRMAN (J)

Later on Sh. Ravinder Dayal appeared at 12.50 PM, hence his attendance is marked.

I. P. Gupta
(I.P. GUPTA)
MEMBER (A)

Ram Pal Singh
(RAM PAL SINGH)
VICE CHAIRMAN (J)